

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:4281  
ANSWERED ON:04.08.2009  
APPROVAL OF PRIVATE TV CHANNELS  
Thamaraiselvan Shri R.

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government has received several applications from the private sector for uplinking/downlinking private TV Channels;
- (b) if so, the details thereof, including the number of applications cleared and still pending; and
- (c) the steps taken and the time by which the pending applications are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING ( SHRI C.M. JATUA )

(a) & (b) : Yes, Sir. As on date, applications of 143 TV channels for permission to uplink from India and applications of 20 TV channels, uplinked from abroad, for permission to downlink in India are at various stages of scrutiny in accordance with the existing uplinking and downlinking guidelines. Approval of channels is a continuing process. As part of this process, Ministry has, so far, permitted 410 private satellite TV channels to uplink from India as per uplinking guidelines and 73 private satellite TV channels, uplinked from abroad, to downlink in India as per downlinking guidelines.

(c) : Although no definite time frame can be indicated, once the applicant companies provide all required information/documents and clearances from other Ministries are received, the applications are considered for permission in the minimum time frame.